

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 23662/2023

(Arising out of impugned final judgment and order dated 22-11-2022 in WB No. 6934/1989 passed by the High Court Of Judicature At Allahabad)

MUNNA LAL

Petitioner(s)

VERSUS

MANGALIA RAM (SINCE DECEASED) REP. THROUGH LEGAL HEIRS &  
ORS.Respondent(s)

(FOR ADMISSION and I.R. and IA No.119149/2023-CONDONATION OF DELAY  
IN FILING and IA No.119150/2023-EXEMPTION FROM FILING O.T. )

Date : 10-07-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Syed Mehdi Imam, AOR  
Mr. Raman Yadav, Adv.  
Ms. Akriti Chaturvedi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

At the request of the learned counsel for the petitioner, post  
the matter on 17.7.2023.

(DR. NAVEEN RAWAL)  
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)  
COURT MASTER (NSH)